

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2715

ANSWERED ON:28.08.2012

TERRORIST ACTIVITIES IN KERALA

Chowdhury Shri Adhir Ranjan;Lal Shri Kirodi ;Mani Shri Jose K.;Reddy Shri Magunta Srinivasulu;Vasava Shri Mansukhbhai D.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether cases of terrorism are on the rise in several States/UTs especially Kerala;
- (b) if so, the details thereof;
- (c) whether these cases have been investigated by NIA and CBI;
- (d) if so, the number of terrorists arrested by each of these agencies during the last three years;
- (e) the status of these cases, agency-wise; and
- (f) the steps taken/proposed to be taken by the agencies for early disposal of these cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e) : No, Madam. The cases of terrorism are not on the rise in the Hinterland of the country including Kerala. The cases of terrorism are investigated either by the concerned State Police or by National Investigation Agency (NIA). As per the available input, the list of the cases of terrorism/bomb blasts in the Hinterland during the last three years alongwith name of the investigating agency, number of the persons arrested and the status of investigation is enclosed as Annexure.

(f) : Government is committed to ensure that accused of these attacks /acts are brought to justice, prosecuted and sentenced under the law. As the respective State police forces are the primary responders, investigators and prosecutors of such offences, Government of India offers all assistances in terms of forensics, intelligence and co-ordination. After the enactment of NIA Act and setting up of the NIA in 2009, with the consent of/consultations with the State Governments, terrorists cases can and are being transferred to the NIA for investigation.